## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

C.P. (I.B) No. 32/7/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

Name of the Company:

SREI Infrastructure Finance Ltd.

V/s.

K. S. Oils Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

2. Bashant CheramAgarment-Advocate Reppondent

Learned Advocate Mr. Sandeep Singhi present for Financial Creditor/ Petitioner. Learned Advocate Mr. Basant Agarwal present for Respondent.

Proof of service of date of hearing filed.

Learned Advocate Mr. Basant Agrawal filed Vakalatnama for Respondent.

Learned Counsel requested time to file objections and for hearing.

List the matter on 14.07.2017 for objections, if any and for hearing.

MEMBER JUDICIAL

Dated this the 11th day of July, 2017.